

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4241
TO BE ANSWERED ON 18TH MARCH, 2026

IMPLEMENTATION OF SCHEMES IN ANDHRA PRADESH

4241. SHRI G M HARISH BALAYOGI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the details regarding schemes/programmes/initiatives undertaken in Andhra Pradesh during the last three years, district-wise, especially in the Konaseema district;
- (b): the number of beneficiaries under food security schemes and functional fair price shops in Andhra Pradesh, district-wise, especially in the Konaseema district;
- (c): the funds allocated, released and utilised under the said schemes in Andhra Pradesh during the last three years, year and district-wise;
- (d): the details and the progress in technology-led reforms in public distribution including digitisation, real-time monitoring and grievance redressal, State and district-wise especially in the Konaseema district;
- (e): the details of consumer protection, price monitoring and awareness initiatives in Andhra Pradesh including consumer forum outreach, district-wise; and
- (f): whether any new initiatives are planned to strengthen food security and consumer welfare in Andhra Pradesh particularly in the Konaseema district and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

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- (a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is being successfully implemented in all the States/ Union Territories including Konaseema districts of Andhra Pradesh.
- (b): District wise details of the number of beneficiaries and functional fair price shops in the State of Andhra Pradesh is at **Annexure**.
- (c): Funds are released on reimbursement basis towards the expenditure incurred by States, that have opted for Decentralized Procurement (DCP) mode (including Andhra Pradesh) for distribution of foodgrains to the beneficiaries of Central Schemes as per allocation made by Government of India. Funds are released to State as a whole and not district wise. The difference between Economic Cost

and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) and DCP States as food subsidy. The food subsidy Released to DCP States & FCI is made as per budgetary allocation made by Ministry of Finance (MoF). Statewise funds are not allocated by MoF. Further, funds are also released by FCI to the States for the quantum of foodgrains handed over to them by States for Central Pool. The detail of funds released to Government of Andhra Pradesh as food subsidy from FY 2022-23 to till date under DCP mode is as below:

Sr. No.	Year	Subsidy released (In crore)
1.	2022-23	6635.97
2.	2023-24	6268.19
3.	2024-25	9948.83
4.	2025-26*	6946.16

(*as on 12.03.2026)

Central Government also provides assistance to State Government of Andhra Pradesh under the scheme “Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers’ margin under NFSA”. The details of fund released by State Government of Andhra Pradesh during last three years are as follows:

Sr. No.	Year	Amount released (In crore)
1.	2022-23	91.73
2.	2023-24	105.44
3.	2024-25	281.23
4.	2025-26*	371.90

(*as on 12.03.2026)

(d): The Present Status of technology-led reforms in Public Distribution System in all States/UTs (including Andhra Pradesh) are as follows –

(i) Ration cards/beneficiary’s database have been completely digitized (100%) in all States/UTs. 99.7% of ration cards have been Aadhar seeded.

(ii) The transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs.

(iii) Online allocation has been implemented in all States/UTs and supply chain has been computerized in 31 States/UTs (except UTs of Chandigarh, Puducherry and Urban area of Dadra & Nagar Haveli which have adopted DBT Cash Transfer scheme).

(iii) The nationwide portability of ration cards, popularly known as One Nation One Ration Card (ONORC) has been implemented in all 36 States/UTs, covering all Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) beneficiaries.

(iv) More than 5.50 Lakh (99.8%) out of total 5.51 Lakh Fair Price Shops (FPSs) in the country have been automated by installing ePoS devices for the distribution of foodgrains through Aadhaar biometric authentication of beneficiaries.

(e) & (f): Department of Consumer Affairs monitors the daily prices of 40 essential food commodities submitted by the 578 price monitoring centers (PMC) set up by the States/UTS across the country, including 26 price monitoring centers in Andhra Pradesh and Amalapuram PMC in

Konaseema District. Daily prices are submitted by the price monitoring centers through the Price Monitoring System (PMS) Mobile App.

The Price Stabilization Fund (PSF) was set up in 2014-15 to tackle inflationary trends of some agri-horticultural commodities viz. onion, potatoes and pulses to protect the interests of consumers. The basic objective of PSF scheme is to protect the consumers from extreme volatility in prices of agri-horticultural commodities and to make essential food commodities available at reasonable prices. Under the PSF scheme, strategic buffer stock of pulses and onion are maintained by procuring from domestic as well as imported sources for calibrated release to discourage hoarding, unscrupulous speculation and for supplies to consumers at reasonable prices. PSF interventions have also been undertaken in perishable commodities like Onion, Tomato by procuring from source markets and for retail distribution in major consumption centers at discounted prices to nudge the market for bringing prices down.

ANNEXURE**ANNEXURE REFERRED TO IN PART (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 4241 DUE FOR ANSWER ON 18.03.2026 REGARDING “IMPLEMENTATION OF SCHEMES IN ANDHRA PRADESH”.**

Statement indication district wise number of beneficiaries and functional fair price shops in State of Andhra Pradesh under National Food Security Act.

S.No.	District name	Fair Price Shop Count	Number of Beneficiaries
1	Alluri Sitharama Raju	671	8,75,180
2	Anakapalli	1,069	13,87,200
3	ANANTAPUR	1,645	18,43,381
4	Annamayya	1,123	13,56,817
5	Bapatla	1,123	4,43,018
6	CHITTOOR	1,379	15,37,790
7	EAST GODAVARI	871	4,53,772
8	Eluru	1,123	6,32,057
9	GUNTUR	972	5,25,912
10	Kakinada	1,060	4,46,851
11	Konaseema	926	4,94,065
12	KRISHNA	1,059	4,58,564
13	KURNOOL	1,233	20,04,119
14	Manyam	578	7,67,118
15	Nandyal	1,204	14,49,555
16	NTR	957	5,49,294
17	Palnadu	1,290	5,86,583
18	PRAKASAM	1,393	17,30,205
19	SPSR NELLORE	1,513	6,99,455
20	SRIKAKULAM	1,605	17,82,402
21	Sri Satya Sai	1,367	15,49,726
22	Tirupati	1,457	12,51,050
23	VISAKHAPATANAM	645	4,60,224
24	VIZIANAGARAM	1,250	15,23,861
25	WEST GODAVARI	1,052	4,16,114
26	Y.S.R.	1,239	15,98,890